

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1188
TO BE ANSWERED ON 30TH JULY, 2024

KRISHI VIGYAN KENDRAS (KVKs)

1188. SHRI GANESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is setting up Krishi Vigyan Kendras across the country;
- (b) whether the Government is likely to consider giving approval for setting up a Krishi Vigyan Kendra at Maihar, a new district created under Satna Parliamentary Constituency;
- (c) if so, the time by which it is likely to be set-up; and
- (d) the details of the procedure for the same?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (c): National Commission on Agriculture (1976) in its report on “Research, Education and Extension”, recommended to have one KVK in each district. Opening of New KVKs in newly created districts is a continuous process as per the prescribed procedure and guidelines.

(d) Procedure/Criteria for Selection and Establishment of KVK are as under:

- Approval of the Cabinet Committee on Economic Affairs for establishment of KVK.
- Procedure for application.
- Suitability of Host Organisation.
- Requirement of suitable land for establishment of KVK.
- Process of Site Selection.
- Approval of the competent authority.
- Signing of Memorandum of Understanding.
- Sanctioning of KVK.
